

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 82/MP/2014

Coram:

Shri Gireesh B. Pradhan, Chairperson

Shri A.K. Singhal, Member

Shri M. Deena Dayalan, Member

Date of Order: 05.05.2014

In the matter of:

Fees and charges to be levied from the Users of RLDCs and NLDC for the control period 2014-15

And

In the matter of:

1. National Load Despatch Centre, B-9, Qutub Institutional Area, Katwaria Sarai, New Delhi – 110016.
2. Northern Regional Load Despatch Centre, New Delhi, 18-A, Shaheed Jeet Singh Sansanwal Marg, Katwaria Sarai, New Delhi – 110016.
3. Western Regional Load Despatch Centre, F-3, M.I.D.C. Area, Marol, Andheri (East), Mumbai- 400093.
4. Southern Regional Load Despatch Centre, 29, Race Course Cross Road, Bangalore – 560009.
5. Eastern Regional Load Despatch Centre, 14, Golf Club Road, Kolkata -700 033.
6. North Eastern Regional Load Despatch Centre, Dongteih, Lower Nongrah, Lapalang, Shillong – 793006, Meghalaya.

.....Petitioners

Vs

(A) Northern Regional Load Despatch Centre, New Delhi

(I) Users under the category of Distribution Licensees and Buyers

1. CMD, UPPCL, Uttar Pradesh Power Corporation Limited, Shakti Bhawan, 14-

Ashok Marg, Lucknow-226001

2. Principal Secretary, Government of J&K, Civil secretariat, Srinagar,J&K.
3. CMD, Rajasthan Rajya Vidyut Prasaran Nigam Limited, Vidyut Bhawan, Vidyut Marg, Jaipur-302005
4. Chairman, Punjab State Electricity Board, The Mall, Patiala-147 001
5. Managing Director, Haryana Vidyut Prasaran Nigam Limited, Shakti Bhawan, Sector-6, Panchkula-134109.
6. CMD, Delhi Transco Limited, Shakti Sadan, Kotla Road, New Delhi-110 002
7. Chairman, Himachal Pradesh State Electricity Board, Kumar House, Vidyut Bhawan, Shimla-171004
8. Managing Director, Power Transmission Corporation of Uttarakhand Limited, 7-B, Lane No-1, Vasant Vihar Enclave, Dehradun - 248 001.
9. Chief Engineer, Electricity Department, UT Chandigarh, Sector 9-D, UT Chandigarh-160019
10. Chief Electrical Engineer, North Central Railway, GM Office Building, Allahabad, UP.
11. Executive Director, NRTS-I, Power grid Corporation of India Ltd., B-9, Qutab Institutional Area, New Delhi-110016

(II) Users under the category of Generating Stations and Sellers

12. General Manager, Singrauli Super Thermal Power Station, Shakti Nagar, UP-231222
13. General Manager, Rihand Super Thermal Power Station-I, Rihand Nagar, UP-231223
14. General Manager, Rihand Super Thermal Power Station-II, Rihand Nagar, UP-231223
15. General Manager, Dadri National Capital Power Project, Dadri Dhaulana Road, Distt. Gautam Buddh Nagar, UP-201008
16. General Manager, Firoz Gandhi Unchahar Thermal Power Project-I, Unchahar, Distt. Raibareilly, UP

17. General Manager, Firoz Gandhi Unchahar Thermal Power Project-II, Unchahar,, Distt. Raibareilly, UP
18. General Manager, Firoz Gandhi Unchahar Thermal Power Project-III, Unchahar, Distt. Raibareilly, UP
19. General Manager, Dadri Gas Power Project, Dhaulana Road, Distt. Gautam Buddh Nagar, UP-201008
20. General Manager, Auraiya Gas Power Project(Gas Fired, RLNG Fired, Liquid Fired), Dibiyapur, Distt Etawah, UP-206244
21. General Manager, Anta Gas Power Project (Gas Fired, RLNG Fired, Liquid Fired), Distt. Baran, Rajasthan-325209
22. Station Director, Narora Atomic Power Station, Narora, Distt. Bulandshahar, UP-202389
23. Station Director, Rajasthan Atomic Power Station-B, Anu Shakti Vihar, Kota, Rajasthan-323303
24. General Manager, Bairasiul Hydro Electric Project, NHPC Ltd.,Surangini, Distt. Chamba, HP-176317
25. General Manager, Salal Hydro Electric Project, NHPC Ltd, Jyotipuram, Distt. Udhampur, J&K-182312
26. General Manager, Tanakpur Hydro Electric Project, NHPC Ltd., Banbassa, Distt. Champawa,Uttarakhand-262310
27. General Manager, Chamera-I Hydro Electric Project, NHPC Ltd., Khairi, Distt. Chamba, HP-176310
28. General Manager, Uri Hydro Electric Project, NHPC Ltd., Mohra, Distt. Baramulla, J&K-193122
29. General Manager, Chamera-II Hydro Electric Project,NHPC Ltd., Karian, Distt. Chamba, HP-176310
30. General Manager, Dhauliganga Hydro Electric Project, NHPC Ltd., Tapovan, Dharchula, Pithoragarh, Uttarakhand-262545
31. General Manager, Dulhasti Hydro Electric Project, NHPC Ltd., Chenab Nagar, Distt. Kishtwar, J&K-182206

32. General Manager, Satluj Jal Vidyut Nigam Ltd. Power Project, Jhakri, Rampur, Distt. Shimla, HP-172201
33. General Manager, Tehri Hydro Development Corporation Ltd.,Pragatipuram, Rishikesh, Uttrakhand-249201

(III) Users under the category of Inter-State Transmission Licensees

34. Executive Director, NRTS-I, Power Grid Corporation of India Ltd., B-9, Qutab Institutional Area, New Delhi-110016
35. Director, Operations , Powerlinks Transmission Ltd., 10th Floor, DLF Tower-A, District Centre, Jasola, New Delhi-110044

(B) Western Regional Load Despatch Centre

(I) Users under the category of Distribution Licensees and Buyers

1. Managing Director, CSPTCL, P.O. Sundernagar, Dangania, Raipur-492013.
2. Chairman, GUVNL, Sardar Patel Vidyut Bhavan, Race Course, Vadodara-390 007.
3. Chairman&Managing Director, M.P Power Trading Co.Ltd, Shakti Bhavan, Vidyut Nagar, Rampur, Jabalpur-482008
4. Managing Director, MSEDCL, Prakashgad, Bandra (East), Mumbai-400051.
5. Chief Electrical Engineer, Goa Electricity Department, Government of Goa, Vidyut VBhavan, 3rd Floor, Panaji, Goa.
6. Secretary(P), UT of Dadra Nagar Haveli, Silvassa-396230.
7. Secretary , UT of Daman & Diu, Moti Daman.
8. Executive Director , WRTS-I, Power Grid Corporation of India Ltd., P O Uppalwadi, SampritinagarNagpur.440 026
9. Additional General Manager, Bhadravathi HVDC, Power Grid Corporation of India Ltd, Sumthana Village, Bhadravathi(Tahsil), Bhadravathi, Chandrapur(Dist), Maharashtra-442 902
10. Additional General Manager, Vindhayachal HVDC, Power Grid Corporation of India Ltd, P.O.Vindhyanagar, P.Box.No.12, Singrauli(Dist), Madhya Pradesh-486 885

(II) Users under the category of Generating Stations and Sellers

11. General Manager, Korba STPS, National Thermal Power Corporation, P.O.Vikas Bhavan, Jamnipali, Korba(Dist), Chhattisgarh- 495 450
12. General Manager, STAGE-I, Vindhayachal STPS, National Thermal Power Corporation of India Ltd, P.O Vindhyanagar,
13. Sidhi(Dist),Madhya Pradesh – 486 885
14. General Manager, STAGE-II, Vindhayachal STPS, National Thermal Power Corporation of India Ltd ,P.O Vindhyanagar, Sidhi(Dist),Madhya Pradesh – 486 885
15. General Manager, STAGE-III, Vindhayachal STPS, National Thermal Power Corporation of India Ltd, P.O Vindhyanagar, Sidhi(Dist),Madhya Pradesh – 486 885
16. General Manager, Kawas Gas Power Project, National Thermal Power Corporation of India Ltd , P.O.Aditya Nagar,Surat- 394 516
17. General Manager, Gandhar Gas Power Project, National Thermal Power Corporation of India Ltd, P.O.NTPC Township, Bharuch(Dist), Gujarat- 392215
18. General Manager, SIPAT TPS, National Thermal Power Corporation of India Ltd, SIPAT, Chhattisgarh.
19. Station Director,Tarapur Atomic Power Station 1&2, Nuclear Power Corporation of India Ltd,P.O.TAPP, Thane(Dist), Maharashtra- 401 504
20. Station Director,Tarapur Atomic Power Station 3&4, Nuclear Power Corporation of India Ltd,P.O.TAPP, Thane(Dist), Maharashtra- 401 504
21. Station Director, Kakrapar Atomic Power Station, Nuclear Power Corporation of India Ltd,Anumala.P.o, Via Vyara, Surat, Gujarat-395 651
22. Member(Power), NCA,EMC Office, D ¾, Narmada Colony Scheme, No.78, Vijayanagar, Indore -452010
23. Executive Director, Jindal Power Limited,O.P.Jindal Super Thermal Power Plant, Village&P.O:Tamnar,Tehsil:Gharghoda, Dist: Raigarh, Chattisgarh- 496 107
24. General Manager(Comml), LANCO Amarkantak Power Pvt. Ltd.,Plot No. 397, Phase-III,Udyog Vihar, Gurgaon-122016,Haryana
25. Chief Executive Officer , Adani Power Limited, Registered Office,Shikhar, 9th

Floor, Near Mithakhali Road, Navarangpura, Ahamedabad- 380 009.

(III) Users under the category of Inter State Transmission Licensees

26. Executive Director , WRTS-I, Power Grid Corporation of India Ltd., P O Uppalwadi, Sampritinagar Nagpur.440 026

(C)Eastern Regional Load Despatch Centre

(I) Users under the category of Generating Stations and Sellers

1. General Manager Farakka Super Thermal Power Plant, NTPC, Farakka
2. General Manager Kahalgaon Super Thermal Power Plant – I, NTPC, Kahalgaon.
3. General Manager Kahalgaon Super Thermal Power Plant – II, NTPC, Kahalgaon.
4. Executive Director,Talcher Super Thermal Power Plant, Stage – II, NTPC, Talcher
5. Chief Engineer (Elect)Teesta Hydro, Teesta – V Hydro Electric Project, NHPC, Singtam, East Sikkim
6. Chief Engineer Rangeet Hydro Electric Poject, NHPC, P. O. Rangit Nagar, South Sikkim.
7. Chief Engineer Burla Power House, Orissa Hydro Power Corporation Ltd., Dist. Sambalpur, Burla – 768017
8. Chief Engineer Mejia Thermal Power Station, DVC, P.O. MTPS, Dist Bankura – 722183

(II) Users under the category of Distribution Licensees and Buyers

1. Chairman, Bihar State Electricity Board, Vidyut Bhavan, Bailey Road, Patna – 800 021
2. Chairman, Jharkhand State Electricity Board, Engineering Bldg, Dhurwa Road,Ranchi, Jharkhand.
3. Chairman, Damodar Valley Corporation, VIP Road, Bidhannagar, Kolkata
4. Chairman, West Bengal State Electricity Distribution Corporation Ltd, Bidyut Bhawan Salt Lake, Kolkata

5. Chairman, Grid Corporation of Orissa Ltd, Janpath, Bhubaneswar
6. Secreatry,Power Deptt, Govt of Sikkim, Power Deptt., Govt. of Sikkim, Kazi Road, Gangtok

(III) Users under the category of Inter State Transmission Licensees

1. Executive Director, ERTS – I, Alankar Place, Patna
2. General Manager, Powerlinks Transmission Limited, Vidyut Nagar, P.O. Satellite Township, Siliguri – 734 015

(D) Southern Regional Load Despatch Centre

(I) Users under the category of Generating Stations and Sellers

1. General Manger, RAMAGUNTAM STG I & II, National Thermal Power Corporation, Jyothi Nagar, Dist. Karim Nagar, A.P. 505 215
2. General Manger, RAMAGUNTAM STG III, National Thermal Power Corporation, Jyothi Nagar, Dist. Karim Nagar, A.P. 505 215
3. General Manger, NTPC, TALCHER STG II Angul, Orissa-7591011
4. General Manger, NLC TPS II STG I, Neyveli Lignite Corpn. Ltd Thermal Power Station II, Neyveli 607 807, Tamil Nadu
5. General Manger NLC TPS II STG II, Neyveli Lignite Corpn. Ltd Thermal Power Station II, Neyveli 607 807, Tamil Nadu
6. General Manger, NLC TPS I EXPANSION, Neyveli Lignite Corpn. Ltd., Thermal Power Station I (Expn.), Neyveli 607 807, Tamil Nadu
7. Station Director, MAPS, Nuclear Power Corpn. Of India Ltd., Madras Atomic Power Station, Kalpakkam – 603 102, Tamil Nadu
8. Station Director, KSG UNITS 1 & 2, Nuclear Power Corp. of India Ltd., Kaiga Generating Station, Kaiga – 581 400, Karwar, Karnataka.
9. Station Director, KSG UNIT 3, Nuclear Power Corp. of India Ltd., Kaiga Generating Station, Kaiga – 581 400, Karwar, Karnataka.
10. Chairman & Managing Director, Lanco, Kodapalli Lanco Kondapalli Power Pvt. Ltd Kondapalli, Ibrahimpatnam Mandal, PIN 521 228 (A.P.)

(II) Users under the category of Distribution Licensees and Buyers

- 11 Executive Director SR-II Power Grid Corporation of India Southern Regional Transmission System – II 32, Race Course Road, Bangalore – 560 001
- 12 Chairman & Managing Director, APTRANSCO Vidyut Soudha, Hyderabad – 500 082
- 13 Managing Director ,KPTCL Cauvery Bhavan, Bangalore-560 009,Karnataka
- 14 Chairman ,KSEB Vaidyuthi Bhavanam, Pattom Trivandrum-695 004, Kerala
- 15 Chairman , TNEB 144, Anna Salai Chennai – 600 002, Tamil Nadu
- 16 Secretary (Power),PUDUCHERRY ELE.DEPT Electricity Dept. of Pondicherry Pondicherry – 605 001
- 17 Goa Electricity Board Office of Chief Electrical Engineer (Electrical) Govt. of Goa, Vidyuth Bhavan, 3rd Floor, Panaji, Goa-403001

(III) Users under the category of Inter State Transmission Licensees

- 18 Executive Director SR-II Power Grid Corporation of India Southern Regional Transmission System – II 32, Race Course Raod, Bangalore – 560 001

(E) North Eastern Regional Load Despatch Centre

(I) Users under the category of Distribution licensees and Buyers

1. Chairman, ASEB, Bijuli Bhavan, Paltan Bazar, Guwahati-781001
2. Chairman, MeSEB, Lumjingshai, Short Round Road, Shillong-793001
3. Chairman & Managing Director, TSECL Agartala-799001, Tripura
4. Chief Engineer (W Zone), Dept. of Power, Govt. of Ar. Pradesh, Itanagar-791111
5. Engineer-in-Chief, Dept. of Power, Govt. of Mizoram, Aizawl- 796001, Mizoram
6. Chief Engineer (Power), Dept. of Power, Govt. of Nagaland, Kohima- 797001
7. Chief Engineer (Power), Dept. of Power, Govt. of Manipur, Imphal- 795001

(II) Users under the category of Generating Stations and Sellers

8. General Manager, Doyang HEP, NEEPCO, Wokha, Nagaland
9. General Manager, Ranganadi HEP, NEEPCO, P.O. Ranganadi Proj. Dist. Subansiri, Ar. Pradesh-791121
10. General Manager, AGBPP, NEEPCO, Kathalguri, Tinsukia, Assam
11. General Manager, AGTPP, NEEPCO, Ramchandranagar, Agartala, Tripura
12. General Manager, KHANDONG HEP, NEEPCO, Umrangsoo, N.C.Hills, Assam
13. General Manager, KOPILI HEP, NEEPCO, Umrangsoo, N.C.Hills, Assam
14. General Manager, KOPILI-2 HEP, NEEPCO, Umrangsoo, N.C.Hills, Assam
15. Chief Engineer, NHPC Loktak HEP Leimatak-795124, Manipur

(III) Users under the category of Inter State Transmission Licensees

16. Executive Director, NERTS, Power Grid Corporation of India Ltd., Lapalang, Shillong-793006, Meghalaya

.....Respondents

ORDER

The Central Electricity Regulatory Commission (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations, 2009 (RLDC Fees and Charges Regulations) were notified on 26.9.2009. Regulation 3 (10) of the RLDC Fees and Charges Regulations defines control period as a period of 5 years starting from 1.4.2009. Regulation 4 of the RLDC Fees and Charges provides that the POSOCO shall make application separately for each Regional Load Despatch Centre and National Load Despatch Centre for determination of fees and charges for the control

period. Accordingly, based on the petition filed by National Load Despatch Centre and Regional Load Despatch Centre the Commission has determined the fees and charges for the control period 2009-14 by the following orders:

S. No.	Name of Load Despatch Centre	Petition No.	Order Dated
1.	NLDC	83/2010	14.02.2011
2.	NRLDC	91/2010	11.03.2011
3.	WRLDC	92/2010	11.03.2011
4.	SRLDC	94/2010	17.03.2011
5.	ERLDC	95/2010	08.03.2011
6.	NERLDC	100/2010	18.03.2011
7.		200/MP/2012	28.09.2012

2. Subsequently, the Commission in its order dated 28.9.2012 in Petition No.200/MP/2011 and IA No.16 of 2012, allowed NLDC and RLDCs to meet any shortfall in revenue expenses from the LDC Development Fund.

3. NLDC and 5 RLDCs vide their letters dated 10.02.2014 have represented that RLDC Fees and Charges Regulations, 2009, are in operation for the control period of 5 years from 1.4.2009 and the said Regulations do not provide for collection of fee and charges beyond control period. Since the regulations for RLDC Fees & Charges for the next control period 2014-19 are yet to be notified, it has been requested that in order to ensure continuity of the revenue till such time the regulations for the period 2014-19 are notified, the levy of fee and charges from the users of RLDCs may be allowed on the basis of annual charges approved by the Commission for the year 2013-14 for the respective RLDCs by including the apportioned NLDC charges for 2013-14.

4. The letters of NLDC and RLDCs have been treated as petition and have been dealt with in the present order.

5. The RLDC Fees and Charges Regulations are valid for the control period 2009-14. Therefore, the fees and charges granted by the Commission vide orders as mentioned in para 1 above remained in force till 31.3.2014. The Regulations for RLDC fees and charges for the next control period are yet to be notified. We direct the staff of the Commission to initiate the process expeditiously for framing and notification of the regulations for fees and charges of RLDCs and NLDC for the control period in terms of sub-section (4), section 28 of the Electricity Act, 2003 (the Act).

6. Since notification of the regulation for determination of RLDC Fees and Charges for the next control period and subsequently determination of fees and charges under the said regulations is under process, there is a need to make arrangement during the intervening period to enable the RLDCs and NLDC to recover the fees and charges for the services rendered by them.

7. The control period has come to an end on 31.3.2014. Therefore, NLDC and RLDCs will not be able to raise the bills for fees and charges for the month of April 2014 onwards. In order to ensure that NLDC and RLDCs are able to recover the fees and charges for the month of April 2014 onwards, there is a need to issue interim order in this regard. Regulation 68 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations 1999 provides that the Commission may pass such interim

orders as the Commission may consider appropriate at any stage of the proceedings.
In exercise of the said power, we direct that the NLDC and RLDCs shall continue to bill and recover monthly fees and charges as at the rate as applicable for the month of March 2014 till further orders.

sd/-
(A.K.Singhal)
Member

sd/-
(M.Deena Dayalan)
Member

sd/-
(Gireesh B. Pradhan)
Chairperson